

Court No. - 9

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 581 of 2021

Petitioner :- In Re A Case Looking For Justice

Respondent :- State of U.P.

Counsel for Petitioner :- Suo Motu

Counsel for Respondent :- C.S.C.

Hon'ble Sanjay Yadav,J.

Hon'ble Jayant Banerji,J.

Let a copy of the letter dated 01.03.2021 along with annexure be served on Additional Government Advocate during the course of day.

List in the week commencing **26.04.2021**, as fresh to enable the State to file response and the status report.

Order Date :- 16.3.2021

Kirti

(Jayant Banerji, J) (Sanjay Yadav, J)